

(b) Out of the above 51, eleven officers including 3 Scheduled Caste Officers were removed/dissmised/compulsorily retired as a result of disciplinary proceedings. The balance 40 officers including 10 Scheduled Caste and 1 Scheduled Tribe officers were prematurely retired in public interest under Rule 1802 (a) of Indian Railway Establishment Code Volume II.

Night Landing Facilities at Airports

3490. SHRI K.V. THANGKA BALU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the names of the airports where night landing facilities are not available; and

(b) when such facilities are likely to be made available?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The undermentioned airports controlled by the National Airports Authority, to which scheduled flights are being operated by Indian Airlines, do not have night landing facility:—

- (i) Dibrugarh
- (ii) Dimapur
- (iii) Imphal

(b) In approximately 2 years time.

Westland Helicopters

3491. SHRI RABI RAY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Westland Helicopters have been grounded permanently;

(b) if so, the details thereof; and

(c) the corrective steps taken to make them functional?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Following an accident at Juhu, Bombay, the fleet was first grounded on December 21, 1989. It was reinducted in September, 1990 after the Hussainy Committee submitted its report. The fleet was grounded again on 9th February, 1991 in the light of the report of the sub-committee appointed by the Director General of Civil Aviation.

(c) It has not been found possible to make them functional again.

[*Translation*]

Modernisation of Power Plants in Uttar Pradesh

3492. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether financial assistance was provided for the modernisation of power plants in Uttar Pradesh during 1990-91; and

(b) if so, the quantum thereof and comparative figures of assistance given to other States?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) Financial assistance amounting to Rs. 15.26 crores was given by Power Finance Corporation for Renovation and Modernisation of power plants in Uttar Pradesh during 1990-91. The comparative figures of assistance given to other States is as under:

Sl.No.	Name of the State	Financial assistance given during 1990-91 (Rs. in crores)
1.	Bihar	0.99
2.	Gujarat	1.37
3.	Haryana	0.23
4.	Himachal Pradesh	1.17
5.	Madhya Pradesh	4.27
6.	Maharashtra	2.92
7.	Orissa	5.77
8.	Punjab	4.40
9.	Tamil Nadu	1.76
10	West Bengal	4.03

Railway Land on Tehbazari

3493. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of RAILWAYS be pleased to state:

(a) the railway land allotted on tehbazari is given on permanent or temporary basis;

(b) the number of years for which sanction for such allotment is accorded; and

(c) the details of total area of land of Northern Railway/North-Eastern Railway allotted on tehbazari basis?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) Fresh licensing of railway land for tehbazari is not permitted. Existing cases are allowed to continue on a temporary basis subject to requirement of the land for Railway's own use.

(c) Since tehbazari is done on a temporary basis for varying periods, the area fluctuates from time to time.

[English]

Hydel Power Projects in Rajasthan

3994. SHRIMATI VASUNDHARA RAJE:
SHRI RAMESWAR PATIDAR:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal to set up hydel power plants in Rajasthan;

(b) if so, the details thereof; and

(c) the time by which these are likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) and (c) Two Small Hydro-electric schemes and three Mini Hydel Schemes are presently under execution in the State. The details of the schemes and their expected commissioning schedules is as under:—

Sl. No.	Scheme	Installed capacity(MW)	Expected schedule of commissioning
1.	Suratgarh Hydel Scheme	2×2=4	1991-92 (Both units rolled in June, 1991)
2.	Mangrol Hydel Scheme	3×2=6	1991-92 (all three units rolled in July, 1991)
3.	Charanwala Mini Hydel Scheme	1×1.2=1.2	1992-93
4.	Pugal Mini Hydel Scheme	Power House-I=1×1.5=1.5	1993-94
	Power House-II=1×.65=0.65		1991-92
5.	RMC Mahi-I Mini Hydel Scheme	2×.4=0.8	1991-92

Schemes under examination in CEA

Jakhm Hydro-electric Project with an estimated capacity of 2×4.5 MW was earlier sanctioned by the Planning Commission during October, 1984. However, based on further investigations, the features of the scheme were modified by Rajasthan State Electricity Board and the revised project report with revised installed capacity of 2×2.5 MW has been submitted to CEA during January, 1991. The project has to be given forest clearance by MOEF. The project has been cleared from environmental angle by MOEF during July, 1984.

Schemes returned to State Government

Four Hydro-electric Schemes with total installation of 372.4 MW were received in the CEA and were returned to the State Authorities for resubmission after taking into account the comments of CEA/CWC and resolution of inter-State aspects in respect of one scheme. The details of the schemes are given in the attached Statement.